

National Company Law Tribunal

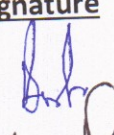
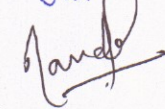
Allahabad Bench

CP NO.9(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: Golden Vyapar Pvt Ltd & Ors vs Shifali Papers Pvt & Ors

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act, 1956

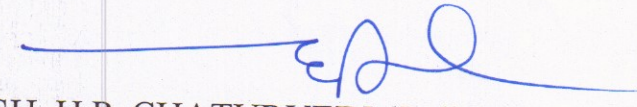
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Santosh K Mishra	Adv.	Petitioner	
<u>2.</u>	Monica Nanda	Practising Company Secretary	Respondent	

Order dated 16.02.2017

CP No.9(ND)/2014 Golden Vyapar Pvt Ltd & Ors Vs. Shaifali
Papers Pvt & Ors

Mr. Santosh Kumar Mishra, Counsel for the company petitioner. Ms. Monica Nanda, PCS for respondent present. The respondents have filed their reply to the company petition. The petitioner counsel seeks one more opportunity to file rejoinder. Therefore, two weeks time is granted for filing rejoinder with such direction that an advance copy thereof be served to the counsel for opposite party. The matter is fixed for prefinal hearing conference.

The case be listed on 15.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.02.2017